

## **NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the Advocates, Litigants and the parties appearing in-person, in Panaji - Goa, that on **Wednesday, 02<sup>nd</sup> June, 2021:**

### **I**

The Division Bench comprising of **the Hon'ble Shri Justice S. C. Gupte** and **the Hon'ble Shri Justice M. S. Sonak**, will take the matters on the Cause List of Division Bench, **at 10:30 a.m.**

### **II**

**The Hon'ble Shri Justice S. C. Gupte** will take up the Vacation Bench matters, after the Division Bench matters are over.

By Order

Sd/-

**High Court of Bombay at Goa,  
Panaji**

**(Kiran A. Bagi )**

**Date: 01.06.2021**

**Registrar (Judicial)**